

Year	No. of cases
2007	940
2008	991
2009	1119

(b) The nature of cases for the above mentioned period with break-up is as under:-

Year	Nature of Cases			Total
	No. of cases Registered by Anti-Corruption Division	No. of cases Registered by Special Crime Division	No. of cases Registered by Economic Offences Division	
2007	716	119	105	940
2008	752	101	138	991
2009	840	121	158	1119

The State-wise figures are not maintained centrally.

(c) The number of cases disposed of from trial and cases resulting in conviction during the last three years are as under:-

Year	Cases disposed of from trial	Cases resulted in conviction
2007	674	426
2008	642	382
2009	719	435

(d) No data as regards cost is maintained.

(e) As on 30.06.2010, 1069 cases are under investigation.

Special status to Saurashtra Region

2037. SHRI BHARATSINH PRABHATSINH PARMAR: Will the PRIME MINISTER be pleased to state:

(a) whether Saurashtra region of Gujarat has been granted special status to ensure accelerated development;

(b) if so, the details thereof; and

(c) the role of the concerned State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) No, Sir.

(b) and (c) Do not arise.

Funds to unique identification authority of India

2038. SHRI B.S. GNANADESIKAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government has refused to allocate the required fund for the Unique Identification Scheme and allocated half of the fund against the requisition of Unique Identification Authority of India (UIDAI); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) and (b) No, Sir. The cost estimates for Phase-I and Phase-II of the programme comprising Rs.3170.01 crore spread over 5 years have been approved. The annual budget allocation for the programme for the Financial Year 2009-10 was Rs. 27.57 crore. The approved budget estimate for the Financial Year 2010-11 is Rs. 1900 crore. Budget for Phase-III programme will be brought before the Central Government in due course.

Natural resource Management

2039. SHRIMATI RATNA BAI: Will the PRIME MINISTER be pleased to state:

(a) whether Government is aware that natural resource management plays an important role in the livelihoods of the poor;